

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.1282/(MAH)/2017  
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE PARTIES: Mr. Battula Anjaneyulu  
V/s.  
DBM Geotechnics & Constructions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME                                     | DESIGNATION           | SIGNATURE   |
|--------|--|-----------------------|---|
| 1      | Shival Kothari<br>i/b J SAGAR Associates | Counsel<br>Petitioner |  |

**ORDER**

**C.P. No. 1282/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.

*Seeking Adjournment*

2. Adjourned to **05.09.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**14.08.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**